

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-II

(IB)-1164(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

CH. MOHD SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2020

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s. Kredo Beauty Pvt. Ltd.

UNDER SECTION 9 OF IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner : None.

Present for the Respondent : None.

ORDER

C.A No.1357/2020: Matter called. None present. Matter stands adjourned.

List the matter on 27.03.2020

-sd-

(L.N. Gupta)
Member (T)

-sd-

(Ch. Mohd. Sharief Tariq)
Member (J)

Ashwani Kr.
26.02.2020